

reply given to Starred Question No. 1225 on the 1st April, 1961 and state:

(a) whether Government have since considered the question regarding type of organisation for steel to be set up; and

(b) if so, the result thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) The matter is still under consideration.

Oil Industry in India

*265. { Shri Ajit Singh Sarhadi:
Shri Ram Krishan Gupta:
Shrimati Ila Palchoudhuri:
Shri P. C. Borooah:
Shri Achar:
Shri B. C. Mullick:

Will the Minister of **Steel, Mines and Fuel** be pleased to refer to the reply given to Starred Question No. 323 on the 28th February, 1961 and state:

(a) whether negotiations between India and Italy for the development of oil industry in India have been concluded; and

(b) if so, with what result?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No, Sir.

(b) Does not arise.

West German Investments in India

*268. { Shri Pangarkar:
Shri Ram Krishan Gupta:
Shri D. C. Sharma:

Will the Minister of **Finance** be pleased to refer to the reply given to Starred Question No. 354 on the 28th February, 1961 and state the progress made so far in the negotiations with the West German Government regarding investment of their capital in India?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): There has been no further progress in the negotiations.

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Alloy Steel

*267. { Shri Chuni Lal:
Shri Ram Krishan Gupta:

Will the Minister of **Steel, Mines and Fuel** be pleased to state:

(a) whether Government have considered proposals received from private parties for manufacture of alloy steel; and

(b) if so, the result thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes, Sir.

(b) Government have recently approved the grant of licences to fourteen private parties for the manufacture of tool, alloy and special steels for a total capacity of 246,600 tons per annum.

Assessment of Oil in Cambay Region

Shri Kunhan:
*268 { Shri T. B. Vittal Rao:
Shri D. C. Sharma:

Will the Minister of **Steel, Mines and Fuel** be pleased to refer to the reply given to Starred Question No. 479 on the 2nd March, 1961 and state:

(a) the progress made so far in the assessment of the Oil available in Cambay region; and

(b) the number of wells so far sunk?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Several structures in Cambay region have been discovered by geophysical surveys. Test drilling is being carried out on three of these structures viz. Lunej, Ankleshwar and Kalol. Oil has been discovered in all these three areas. Drilling of more wells on these structures will be continued and the fields will then be put for trial production.

It will be possible to make an assessment of available oil reserves only when the results of the trial production are obtained. The Ankleshwar field is expected to be under trial production early next year.

(b) 17 wells in Lunej; 13 in Ankleshwar and one in Kalol.

Manufacture of Tanks

- *269. {
 Shri Hem Barua:
 Shrimati Ila Palchowdhury
 Shri S. M. Banerjee:
 Shri Vidya Charan Shukla:
 Shri Dinesh Singh
 Shri Ajit Singh Sarhadi:
 Shri Ram Krishan Gupta:
 Shri Raghunath Singh:

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 124 on the 17th February, 1961 and state:

(a) whether the report submitted by the delegation which visited West Germany and U.K. has been finally considered; and

(b) if so, whether all the proposals have been accepted by the Government?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir.

(b) A delegation has since gone to the U.K. and will also visit West Germany to negotiate all outstanding matters with manufacturers and where necessary Governments. Since the earlier report, further discussions have also taken place with the parties concerned in Delhi and new material has been considered.

Commissions of Inquiry on Assam Riots

- *270. {
 Shri Shree Narayan Das.
 Shri Radha Raman:
 Shri Ram Krishan Gupta:
 Shri Sarju Pandey:
 Shri Chuni Lal:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of Assam has finally considered the re-

ports and findings of the two Commissions of Inquiry which were appointed to report on the causes and extent of the disturbance in Assam;

(b) if so, the extent to which that Government has accepted the findings of those Inquiry Commissions;

(c) whether the judicial inquiry report into the police firing at Gauhati on June 4, 1960 has been referred to the Central Government by the State Government as that Government has disagreed with the findings; and

(d) the reaction of the Central Government in this regard?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) Yes.

(b) The State Government have informed us that they have accepted all the findings regarding the disturbances at Goreswar.

As regards Gauhati, the findings regarding (1) causes and nature of disturbances, (2) whether adequate measures were taken by local authorities, and (3) any circumstances relevant to the matter, have been accepted. The findings of the Commission regarding the circumstances under which firing was restored to and whether the firing and its extent were justified, have been noted by the State Government.

(c) No.

(d) Does not arise.

रेजीमेंटों के नाम रखना

*२७१. श्री प्रकाशवीर शास्त्री : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सेना की रेजीमेंटों के नाम अब भी जातियों के नाम पर रखे जाते हैं;

(ख) यदि हां, तो उनके नाम क्या हैं ; और